

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-106(PB)2017

IN THE MATTER OF:

Abhinav Steel & Power Ltd. Applicant/petitioner
&
Siddhartha Rolling & Energy Pvt. Ltd. Respondent

Order under Section 230/232 of the Companies Act, 2016

Order delivered on 10.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

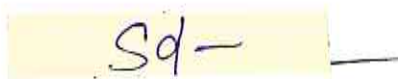
Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Ashutosh Gupta & Suman Kumar,
Advocates

For the OL, Delhi : Mr. Manish Raj, Company Prosecutor

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

10.07.2017
V. Sethi